

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 351 of 2000

Jabalpur, this the 1st day of April 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Adminv.)

Chandra Deo Jharia
S/o Sri K.R. Jharia,
Aged about 33 years,
Junior Accountant,
R/o A/9, Type-II,
Telecom Factory Colony,
Jabalpur.

APPLICANT

(By Advocate - Shri V. Tripathi)

VERSUS

1. Union of India
through its Secretary,
Deptt. of Telecommunication
New Delhi.
2. The Chief General Manager,
M.P. Telecom Circle,
Bhopal.
3. The Controller
Telecom Store,
Jabalpur.
4. Sri Kunwerlal Ramteke,
Jr. Accountant,
O/o CMT, MP Circle,
Bhopal.

RESPONDENT

(By Advocate - Shri S.A. Dharmadhikari)

(O R D E R) Oral

By Shanker Raju, Member (J) :-

As the applicant who assails his promotion, has been promoted during the pendency of this OA, OA is rendered infructuous and is accordingly dismissed.


(R.K. UPADHYAYA)
MEMBER (A)


(SHANKER RAJU)
MEMBER (J)

पुस्तक सं. ओ/ज्या..... जयपुर, दि.....

- (1) ... जयपुर
- (2) ... जयपुर
- (3) ... जयपुर
- (4) ... जयपुर

SA Phomadhira Adle

Handwritten signature
4/11/03

Issued
on 4-11-03
BS